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Crl.A.No. 56 OF 1996
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ITEM No.103 Court No.5 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.A. NO. 56 OF 1996

Shailendra Pratap & Anr. Appellants

VERSUS

State of U.P. Respondent (s)
(With Appln. for exemption from surrendering)

Date : 14/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)
Mr. U.R. Lalit, Adv.
Mrs. Anuradha Rastogi, Adv.
Mr. S.V. Deshpande, Adv.
For Respondent (s)
Mr. Pramod Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

The matter is adjourned for two weeks.

.SP1
Neelam (SHELLY SENGUPTA)
COURT MASTER
.PA